

(b) whether it is also a fact that these technicians are without any work in the Mill since their return from U.K.; and

(c) if so, the reasons therefor?

**The Minister of Finance (Shri T. T. Krishnamachari):** (a) to (c). All the three batches of trainees of the Security Paper Mill, Hoshangabad, who underwent training in the mills of Messrs. Portals Ltd. of the U.K., the technical collaborators, have returned to India. Due to the delay in the commissioning of the mill, it has not been possible to employ these trainees, on their return from the UK, on the production processes of the mill as originally intended. However, every effort is being made to fully utilise their services in the various activities preparatory to the commissioning of the mill, such as supervision of the civil works, preparation of plans and drawing, technical correspondence, getting the machinery received at site ready for erection and the actual erection of the machine tools in the workshop of the mill.

#### Repayment of Foreign Loans

2310. { Shri P. C. Borooah:  
Shri Surendra Pal Singh:

Will the Minister of Finance be pleased to state:

(a) the amount of foreign loans required to be repaid during the current year; and

(b) how it is likely to affect the overall foreign exchange position of India this year?

**The Minister of Finance (Shri T. T. Krishnamachari):** (a) Rs. 153 crores in foreign exchange or through exports and Rs. 44 crores in rupees.

(b) The debt repayments are the first charge against our available resources and will to that extent reduce the availability for other purposes.

11 hrs.

#### PAPERS LAID ON THE TABLE

BUDGET ESTIMATES FOR 1965-66 AND SUPPLEMENTARY FINANCIAL STATEMENT FOR 1964-65 OF THE KERALA STATE ELECTRICITY BOARD

**The Deputy Minister in the Ministry of Irrigation and Power (Shri Shyam Dhar Misra):** Sir, I beg to lay on the Table a copy of the Supplementary Financial Statement for the year 1964-65 and Budget Estimates for the year 1965-66 of the Kerala State Electricity Board, under sub-section (3) of section 61 of the Electric (Supply) Act, 1948, read with clause (c) (iv) of the Proclamation dated the 24th March, 1965, issued by the Vice President discharging the functions of the President, in relation to the State of Kerala. [Placed in Library. See No. LT-4864/85].

#### NOTIFICATIONS UNDER THE CUSTOMS ACT, 1962

**The Deputy Minister in the Ministry of Finance (Shri Rameshwar Sahu):** Sir, I beg to lay on the Table a copy each of the following Notifications under section 159 of the Customs Act, 1962:—

- (i) G.S.R. 1247 dated the 25th August, 1965.
- (ii) G.S.R. 1248 dated the 25th August, 1965.
- (iii) G.S.R. 1249 dated the 25th August, 1965.

[Placed in Library. See No. LT-4865/65].

11.02 hrs.

STATEMENT RE: DISCUSSIONS WITH SECRETARY-GENERAL OF U.N.

Mr. Deputy-Speaker: The hon. Prime Minister . . .